

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN / LLP NO.	M/S KUBER KHANIJ PRIVATE LIMITED CIN: U14200ML2008PTC008341
2.	Address of the registered office	MRS. SLOWLYLIAN MAWROH, NEAR BAUSARA EYE CLINIC VERONICA LANE, LAITUMKHRAH MAIN ROAD SHILLONG ML 793003 IN (as per the MCA website)
3.	URL of website	No website of the corporate debtor is available.
4.	Details of the place where majority of fixed assets are located	As per Latest available Balance Sheet available from MCA portal, the Corporate Debtor have some current assets, but no assets have been located so far.
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA, since the corporate debtor did not do business activity in the last financial year
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending email to RP at cirp.kkpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be sought by sending email to RP at cirp.kkpl@gmail.com
10.	Last date for receipt of expression of interest	28/02/2023
11.	Date of issue of provisional list of prospective resolution applicants	10/03/2023
12.	Last date for submission of objections to provisional list	15/03/2023
13.	Process email id to submit EOI	cirp.kkpl@gmail.com


MUKESH GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P-01494/2018-19/12254

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Resolution Professional
[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]
F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059
For Kuber Khanij Private Limited

Date: 13.02.2023

Place: New Delhi